

**IN THE COURT OF PRL. CIVIL JUDGE AND 1ST ADDITIONAL CIVIL
JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED: 18.11.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 1534/2008	O.S. 1770/2013
2. O.S. 1370/2011 C/W 232/12	O.S. 138/2019
3. O.S. 996/2015	HEARING
HEARING	O.S. 790/2013
4. O.S. 1372/2006	O.S. 852/2016
5. O.S. 474/2014	O.S. 492/2018
6. O.S. 774/2014	O.S. 10/2019
7. O.S. 216/2015	O.S. 366/2019
8. O.S. 224/2016	O.S. 367/2019
9. O.S. 424/2017	O.S. 368/2019
10. O.S. 600/2019	O.S. 369/2019
EVIDENCE	O.S. 512/2020
11. O.S. 376/2001	O.S. 1150/2015
12. O.S. 754/2002	O.S. 597/2017
13. O.S. 1218/2011	O.S. 705/2016
14. O.S. 354/2012	O.S. 37/2020
15. O.S. 494/2014	

Devi
17/11/2020

I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED: 18.11.2020

1ST SESSION AT 11.00 AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S. 240/2004	16) O.S. 1628/2013
2) O.S. 148/2010	17) O.S. 206/2014
3) O.S. 422/2010	18) O.S. 550/2015
4) O.S. 682/2011	19) O.S. 1476/2015
5) O.S. 824/2011	20) O.S. 1144/2017
6) O.S. 528/2012	21) O.S. 1264/2017
7) O.S. 978/2013	22) O.S. 774/2018
HEARING	HEARING
8) O.S. 532/2007	24) O.S. 988/2011
9) O.S. 1972/2007	25) O.S. 812/2016
10) O.S. 836/2011	26) O.S. 814/2016
EVIDENCE	27) O.S. 416/2017
11) O.S. 258/2010	28) O.S. 550/2019
12) O.S. 1518/2006	28) P and SC 4/2019
13) O.S. 1714/2006	29) O.S. 798/2020
14) O.S. 914/2010	ORDERS
15) O.S. 1086/2013	30) MISC. 30/2016

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17/11/2020
IInd Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 28.09.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 535/2010 (NOTICE) IA/1/2010 IA/2/2010 IA/3/2010		K. SRINIVAS Vs SHANTHAMMA	BHARGAV and ANR.
2	O.S. 605/2011 (HEARING) IA/1/2011		B.R RATHNA Vs SATHISH PAI	K. VARADARAJAN
3	O.S. 199/2012 (HEARING) IA/1/2012		H. SATISH Vs H. RAJANNA	T.KODANDARAMA
4	O.S. 425/2014 (HEARING) IA/1/2014		SHIVASHANKAR S REPTD BY MANJUNATH.P Vs S. SHIVAKUMAR	RAVISHANKAR.S.R. AND N.UMESH
5	O.S. 525/2014 (HEARING) IA/1/2014		SRIPADA RAO R Vs SUJATHA M.	
6	O.S. 613/2014 (HEARING) IA/1/2014		T. SRINIVASA MURTHY Vs RAJAMMA	C. RAJANNA
7	O.S. 1485/2014 (HEARING) IA/1/2014		K. P. VASANTH KUMAR Vs SHANTHA KUMARI	K. N. PURUSHOTHAMAN
8	O.S. 151/2015 (HEARING) IA/1/2015		MUNIRAJU Vs CHANNAPPA	KUMARA
9	O.S. 1199/2016 (HEARING) IA/1/2016		LALITHA NAGARAJAN REP K M PRADEEP Vs V VENKATESH MURTHY	Nagaiah
10	O.S. 536/2018 (HEARING) IA/1/2018 IA/2/2018		INDIA CAMPUS CRUSADE FOR CHRIST REP BY VIJI M JOHN Vs K.V. SATISH	DILRAJ ROHITH SEQUERIA
11	O.S. 713/2018 (HEARING) IA/1/2018 IA/2/2018		KRISHNA KUTTER GREEN HOUSE OWNERS WELFARE ASSOCIATION REP BY BINO THOMAS Vs MUNINANJAPPA K.	V.N.K
12	O.S. 841/2019 (HEARING) IA/1/2019		REKHA Vs SHASHIKALA A.S	H.E. GUNDEGOWDA
13	O.S. 823/2020 (HEARING) IA/1/2020		C KRISHNAPPA Vs A M SRINIVASA	LAKSHMI S B.

PRL CIVIL JUDGE, Bengaluru Rural
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 867/2020 (HEARING) IA/1/2020 IA/2/2020		SOMASHEKARA REDDY Vs MUNIRAJU	K. SHEELA ANISH
15	O.S. 461/2011 (EVIDENCE.)		MUNIYAPPA Vs VENKATASWAMAPPA	CHANDRAPPA and ASSOCIATION
16	O.S. 1539/2012 (EVIDENCE.) IA/1/2012		KOLTE PATIL DEVELOPERS LIMITED REPTD BY NARESH A PATIL Vs SYED MUNEER	VISHWANATH BG L
17	O.S. 293/2013 (EVIDENCE.) IA/1/2013		V.PUSHPALATHA Vs P.RAVICHANDRAN	C.H.SRINIVASA
18	O.S. 1683/2013 (EVIDENCE.) IA/1/2013		N. SHIVAKUMAR Vs MUNIREDDY	V.SHANKARAPPA
19	O.S. 465/2020 (EVIDENCE.) IA/1/2020 IA/2/2020		N BHAVYA Vs ANURADHA C	AJAY J. NANDALIKE
20	O.S. 47/2004 (ARGUMENTS) IA/1/2004		PARVATHAMMA Vs T.SUBBA REDDY	
21	O.S. 1125/2005 (ARGUMENTS)		K.NAGARAJ Vs P.V.SHIVARAMA REDDY	N.N.RAJ URS, G.R.CHANDRASHEKAR AND G.RAJESH
22	O.S. 1127/2005 (ARGUMENTS)		K. NAGARAJ Vs P.V. SHIVARAMA REDDY	N.N. RAJ URS
23	O.S. 1129/2005 (ARGUMENTS)		K.NAGARAJ Vs P.V.SHIVARAMA REDDY	N.N.RAJ URS AND OTHERS
24	O.S. 1685/2007 (ARGUMENTS) IA/1/2007		M. BALAPPA Vs MUNICHOWDAPPA	B. C. RAJANNA
25	O.S. 277/2010 (ARGUMENTS) IA/1/2010		K. N. NAGENDRA KUMAR Vs THE COMMISSIONER BBMP	P. M. NARAYANASWAMY
26	O.S. 895/2012 (ARGUMENTS) IA/1/2012		MUNIRAJU Vs NARAYANAPPA	R. THIPPESWAMY
27	O.S. 1499/2013 (ARGUMENTS) IA/1/2013		DILSHAD BEGUM Vs MUDDAPPA	H.T. JAGANNATHA AND M.V. SRINIVASA REDDY
28	O.S. 427/2016 (ARGUMENTS) IA/1/2016		SURESH.N Vs REVAMMA	HAJIRA BI

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
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Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 1339/2016 (ARGUMENTS) IA/1/2016		T.S. RAJANNA Vs T MALLIKARJUNAIAH	MERAVE GOWDA
30	O.S. 609/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020		S SUMANA SRINIVAS Vs NAGARAJ U	M/S SASTRY AND CO
31	O.S. 612/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020		S VANI SUBRAMANYAM Vs NAGARAJ U	M/S SASTRY AND CO
32	O.S. 1023/2020 (ORDERS.) IA/1/2020		MAMATHA N Vs PREMA	ANIL S PARASANALLI
33	O.S. 571/2011 (JUDGEMENT) IA/1/2011 IA/2/2011		SIWANI H J Vs ANANTHA MURTHY T S	KUMAR and KUMAR ADVOCATES
34	O.S. 1201/2011 (JUDGEMENT) IA/1/2011		LEELAVATHI Vs GANGAREVAIAH	SRIDHAR.N.
35	O.S. 861/2020 (OBJECTIONS) IA/1/2020		NANJUNDAIAH S K Vs K R NAGARAJAIAH	N SANTHOSH KUMAR
Cases listed below are adjourned due to Covid 19				
36	O.S. 401/2017 (HEARING) IA/1/2017	30-11-2020	K LALITHA Vs RUKKAMMA	
37	O.S. 359/2019 (HEARING) IA/1/2019	30-11-2020	T E JAYAPPA Vs C G THIMME GOWDA	K.B.THIPPESWAMY
38	O.S. 675/2019 (ARGUMENTS) IA/1/2019	30-11-2020	KHURSHID JAHAN Vs SADIYA RAHMAN	SIDHARTH
39	O.S. 1079/2019 (HEARING) IA/1/2019	01-12-2020	ABDUL MAJIT KHAN Vs N. RAJAPPA	L. MALLIKARAJUNA
40	O.S. 297/2018 (ARGUMENTS) IA/1/2018 IA/2/2018	04-12-2020	V. SREENIVASAIAH Vs KAMALAMMA	V. VISHWANATH
41	O.S. 451/2018 (ARGUMENTS) IA/1/2018 IA/2/2018	04-12-2020	SELLADURAI SELLAPAAN Vs G. OMPRAKASH	RAMESH ADITHYA

PRL CIVIL JUDGE, Bengaluru Rural
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Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	O.S. 571/2019 (ARGUMENTS) IA/1/2019	04-12-2020	DEVENDARANATH BHARGAVA Vs CMR DEVELOPERS REP BY B K MOHAN KUMAR AND N R SRIDHAR REDDY	M N SRINIVAS
43	O.S. 1203/2014 (EVIDENCE.) IA/1/2014	19-12-2020	RAJAMMA Vs KEMPAHANUMAIHAH	S.V.SRINIVASAN
44	O.S. 979/2015 (EVIDENCE.) IA/1/2015	19-12-2020	V G HEGDE KATTE Vs HANUMANTHARAYAPPA	HARISH KUMAR R S
45	O.S. 1381/2015 (EVIDENCE.)	19-12-2020	SANDUR UDYOG PVT LTD REPTD BY MOHAMMED SHAFIULLA Vs V.Y.GHORPADE	B.M.ARUN
46	O.S. 1213/2016 (EVIDENCE.) IA/1/2016	19-12-2020	LALITHA NAGARAJAN REP K M PRADEEP Vs H S BHAGYAMMA	Nagaiah
47	O.S. 407/2019 (EVIDENCE.) IA/1/2019	19-12-2020	VIMAL JAIN Vs NEELAKANTAPPA	H.R PRAVEEN KUMAR
48	O.S. 493/2019 (EVIDENCE.) IA/1/2019	19-12-2020	DHANDAPANI Vs S. MANJUNATHA	H.B KESHAVA MURTHY
49	O.S. 1135/2019 (EVIDENCE.) IA/1/2019	19-12-2020	GIRISH N. Vs USHADEVI	S. SHANKARACHAR
50	O.S. 429/2014 (DEFENCE EVIDENCE) IA/1/2014	19-12-2020	A. PRAKASH Vs JAYAMMA	V.VISHWANATH AND N.M.VINOD KUMAR
51	O.S. 1325/2015 (DEFENCE EVIDENCE) IA/1/2015	19-12-2020	LALITHA NAGARAJAN Vs SOWBHAGYA	GIRIGOWDA.B
52	O.S. 409/2014 (A.D.R) IA/1/2014	19-12-2020	LINGAPPA @ LINGAIAH Vs ABIDA KHATOON	B.S.PRAKASH NAIK AND OTHERS
53	O.S. 1051/2014 (A.D.R) IA/1/2014	19-12-2020	M. A. ASHOK KUMAR Vs MUNILAKSHMI	REVANNA.M.R.
54	O.S. 831/2015 (A.D.R) IA/1/2015	19-12-2020	B.J.SHIVANNA Vs H.N.KAPINIGOWDA	NAGAIHAH
55	O.S. 1241/2015 (A.D.R) IA/1/2015	19-12-2020	S.A.MUNIYAPPA Vs V.HANUMAPPA REDDY	M.S. HARINATH
56	O.S. 601/2017 (CALL ON) IA/1/2017	19-12-2020	T HANUMANTHARAYAPPA Vs VENKATESH	M R MUNIRAJU

PRL CIVIL JUDGE, Bengaluru Rural
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
57	O.S. 295/2018 (CALL ON)	19-12-2020	N. GIRISH Vs PADMAMMA	S. SRINIVASA REDDY
58	O.S. 599/2018 (CALL ON) IA/1/2018	19-12-2020	JAYAMMA Vs THE COMMISSIONER	B.S JAGADEESH
59	O.S. 1097/2018 (CALL ON) IA/1/2018	19-12-2020	VENKATESH Vs VENKATESH ALIAS VENKATESHAIAH	M.R MUNIRAJU
60	O.S. 1304/2018 (CALL ON) IA/1/2018 IA/2/2018	19-12-2020	NAGARATHNAMMA Vs ALIAS M OOMMEN	K T SHESHAGIRI
61	O.S. 775/2019 (OBJECTIONS) IA/1/2019 IA/2/2019	19-12-2020	CHANDRASHEKAR GOWDA Vs SOBHA DEVELOPERS LIMITED REP BY ITS MANAGING DIRECTOR	G. VIKRAM
62	O.S. 1279/2019 (OBJECTIONS) IA/1/2019	19-12-2020	K. SHIVASHANKAR Vs VAJRAPPA	MUTHURAJ S.
63	FDP 1/2018 (CALL ON)	21-12-2020	CHANNAPPA Vs SAMPANGI ALIAS SAMPANGAPPA	ISAAC
64	EX 19/2019 (CALL ON)	21-12-2020	S. BABA Vs MEHABOOB	M. PRABHAKAR
65	O.S. 259/2013 (STEPS) IA/1/2013	20-01-2021	GANGEGOWDA Vs LAKSHMAIAH	OMKARAMURTHY.G AND GANGEGOWDA K.R.
66	O.S. 1687/2013 (STEPS) IA/1/2013 IA/2/2013	20-01-2021	SUSHEELA Vs CHIKKABBAIAH	RAMESH ADITHYA
67	O.S. 1341/2015 (STEPS) IA/1/2015	20-01-2021	A.C.RAGHURAM Vs HANUMAKKA	M V VEDACHALA
68	O.S. 1513/2015 (STEPS) IA/1/2015	20-01-2021	RATHNAMMA Vs CHENNAMMA	L.SURESH.
69	O.S. 875/2016 (STEPS) IA/1/2016	20-01-2021	MAYANNA Vs NARAYANASWAMY	B.C.K.R
70	O.S. 1019/2016 (STEPS) IA/1/2016	20-01-2021	DHARMALINGAM Vs ALUMELAMMA	KHN

PRL CIVIL JUDGE, Bengaluru Rural
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Cause List Date: 18-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
71	O.S. 1215/2016 (STEPS) IA/1/2016	20-01-2021	LALITHA NAGARAJAN REP K M PRADEEP Vs B G VENKATACHALA	Nagaiah
72	O.S. 1255/2016 (STEPS) IA/1/2016	20-01-2021	SHIVAPPA R Vs LALITHA SOMASHEKHAR	TLN
73	O.S. 609/2017 (STEPS)	20-01-2021	UCO BANK REP VINEETA KUMARI Vs B V GANGAMMA	KRP
74	O.S. 589/2018 (STEPS) IA/1/2018	20-01-2021	MASOOD ALI Vs CENTURY REAL ESTATE HOLDINGS PVT LTD REP BY PRASAD PAI	RAVI. B. NAIK ASSOCIATES
75	O.S. 610/2020 (SUMMONS) IA/1/2020 IA/2/2020	20-01-2021	S SUMANA SRINIVAS Vs NAGARAJ U	M/S SASTRY AND CO
76	O.S. 611/2020 (SUMMONS) IA/1/2020 IA/2/2020	20-01-2021	S VANI SUBRAMANYAM Vs NAGARAJ U	M/S SASTRY AND CO
